

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (Cr1.) Nos.6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(OFFICE REPORT FOR DIRECTIONS)

Date : 19-08-2019 These petitions were called on
for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBER]

For Petitioner(s) Mr. Raman Yadav, Adv.
 Mr. Syed Mehdi Imam, AOR
 Ms. Varnita Rastogi, Adv.
 Ms. Kritiya Pandey, Adv.

For Respondent(s) Mr. Ansar Ahmad Chaudhary, AOR

 Mr. Rohit K. Singh, AOR

 Mr. Praveen Jain, AOR
 Mr. S.K. Tyagi, Adv.

 Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counsel for respondent Nos. 3 & 4 who are sons of the deceased respondent No. 1 in SLP(Cr1.) 6928/2018 is directed to file death certificate of deceased respondent No. 1 in SLP(Cr1.) No. 6928/2018 and counsel for the petitioner is directed to file death certificate of respondent No. 1 in SLP(Cr1.) No. 6930/2018 within six weeks from today so that the matter can be proceeded in accordance with rules.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[RAJINDER KAUR]
COURT MASTER